

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4882  
ANSWERED ON:07.08.2009  
DWARKA SUBCITY  
Mishra Shri Mahabal

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the purpose of the project and the plan for the construction of residential sub-city Dwarka in Delhi and the number of persons for whom houses have been constructed;
- (b) the arrangement of electricity-water and sewerage system for the residents, proposed and the availability thereof;
- (c) the reasons for inconveniences being caused to the residents of the residential sub-city built by the Government due to water-electricity shortage; and
- (d) the steps proposed to be taken by the Government for the redressal of these inconveniences and the time by which these basic amenities are likely to be provided?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT( SHRI SAUGATA ROY )

- (a): The Dwarka Subcity is a part of urban extension envisaged in Master Plan for Delhi-2001. The envisaged population as per approved Zonal Development Plan (ZDP) for Zone-K (Part) Dwarka is 11 lac. The estimated population for planned sectors 1 to 26 of Dwarka is 7.5 lac. The number of flats constructed in Dwarka is 34,353.
- (b): DDA has intimated that the water supply in Dwarka Zone depends on the water supply by Delhi Jal Board (DJB). At present only 3.0 MGD water is being received from DJB against the requirement of 8.0 MGD. By operating 53 numbers of tube-wells in Dwarka, DDA has augmented water supply in Dwarka. As regards sewerage system, it is working properly in Dwarka subcity. With regard to electricity supply, DDA has intimated that 2 out of 3 Nos. 220 KV Grid substations and 4 out of 15 Nos. 66 KV Grid Substations have been energized and commissioned. The work of peripheral electrification has been taken up by BSES-Rajdhani Power Ltd. (BRPL). A 11 KV overhead feeder is provided in Dwarka Subcity and electric connection is being given on demand to housing societies and other housing/plotted areas through this 11 KV feeder.
- (c): The inconvenience of shortage of water supply being faced by the Dwarka residents is due to short-supply of water by DJB. The electric supply is the responsibility of BRPL and inconvenience, if any, to the residents is due to load-shedding.
- (d): To augment water supply, DDA has already handed over 32.5 hectares of land to DJB for construction of 40 MGD water treatment plant. DDA has made full payments for the peripheral electrification of the Dwarka Subcity for which BRPL has provided 11 KV peripheral feeders and street lighting.